

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 4180-4181/2020

(Arising out of impugned final judgment and order dated 23-04-2019 in SA No. 610/2017 11-11-2019 in CMRA No. 10/2019 passed by the High Court Of Judicature At Allahabad)

BADRI NARAIN SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 19263/2020 - EXEMPTION FROM FILING O.T. IA No. 19262/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 13-05-2022 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Somesh Chandra Jha, AOR
Mr. Rahul Narang, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Not taken up.

List on 17.05.2022.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)